

a dharna outside the main Gate of Parliament House. The hon. Railway Minister has met the representatives of all the States. Everybody is satisfied. I will request the hon. Minister to call them sometime, according to this convenience, and have a meeting with them...*(Interruptions)*

SHRI NIRMAL KANTI CHATTERJEE (Dumdum) : Is it for the first time, according to them, that Orissa has been neglected?...*(Interruptions)*

*[Translation]*

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : May I assure Shri Santosh Mohan Dev and Shri Manoranjan Bhakta that we shall have talks with the hon. Members sitting an 'dharna'...*(Interruptions)*

*[English]*

MR. DEPUTY SPEAKER : I will give you a chance.

SHRI BASU DEB ACHARIA : Orissa is always neglected by Railway Ministers. Last year also, Orissa was neglected by the Railway Minister.

*[Translation]*

DR. ARVIND SHARMA (Sonapat) : Mr. Deputy Speaker, Sir, Haryana, on the one hand, is facing flood devastations and on the other, drought like conditions are prevailing there. This is likely to have very adverse effect on the ensuing paddy crop. In some areas in Haryana like Rai, 90% Kharif crop account for paddy crop. In some crores areas Gohana and Julana it is 70% Baroda also has 60% paddy growing area. I, therefore, request the hon. Minister to issue directions to Haryana Government to supply maximum amount of power to paddy growing areas. In some industrialised blocks, the local executive Engineer, S.D.O. and J.Es are supplying maximum electricity to the Industry, but are neglecting the requirement of poor farmers. I would like to warn that if electricity supply is not accelerated to paddy growing areas, the paddy crop is also going to meet the fate of sugarcane crop. Otherwise also, the paddy crop is going to suffer because people are losing faith in this Government. I would, therefore, request that maximum electricity be made available during the growing season and some check should be exercised on the offices who deny legitimate share of electricity received from outside the state to farmers and favour industries.

*[English]*

MR. DEPUTY SPEAKER : Please sit down.

*[Translation]*

SHRI KISHAN LAL DILER (Hathras) : Mr. Deputy Speaker, Sir, I thank you for giving me an opportunity to speak. The Chherat Agro-India factory Aligarh, for which the Central Government has given licence, will be the Asia's biggest slaughter house. Thousands of cows and other animals will be slaughtered there and

beef meat will be exported. This slaughter house will pollute the environment and spread many diseases. It will also create scarcity of live-stock...*(Interruptions)*

*[English]*

SHRI NIRMAL KANTI CHATTERJEE : Sir, it is improper to approach you when you are in the Chair. He is a new member, you have to kindly advise him.

MR. DEPUTY SPEAKER : Thank you for the advice.

*[Translation]*

SHRI KISHAN LAL DILER : The local people stage demonstrations dharnas daily and submit memoranda to the state and central Governments through local district officers but nothing has been done so far. Through you, Sir, I demand of the Government...*(Interruptions)*

MR. DEPUTY SPEAKER : Mr. Diler, it is not under rule 377 which you may read, you be brief in putting your contention.

*(Interruptions)*

MR. DEPUTY SPEAKER : I have allowed him to speak. Let him has his say.

*(Interruptions)*

SHRI KISHAN LAL DILER : Thousands of cows will be slaughtered daily in the Asia's biggest slaughter House set up at Chherat Village in Aligarh. I demand, through you, Sir, that the licence of this slaughter house should be cancelled and the factory be closed otherwise, the people of Aligarh may be forced to take any step...*(Interruptions)*

*[English]*

MR. DEPUTY SPEAKER : Please sit down. I will allow you. I have allowed Shrimati Krishna Bose.

*(Interruptions)*

*[Translation]*

MR. DEPUTY SPEAKER : In this way nothing can be heard.

*[English]*

I have allowed her. Let her speak.

*(Interruptions)*

SHRIMATI KRISHNA BOSE (Jadavpur) : Mr. Deputy Speaker, Sir, First of all, I cannot compete in shouting with the hon. Members. Will the hon. Members give me one minute as I cannot compete in shouting with the hon. Members?

Through you, Sir, I wish to draw the attention of the House to a life and death problem which has arisen out of the arsenic poisoning of drinking water in West Bengal. It is a very urgent matter. We get agitated over sudden deaths and sudden murders, but this is a slow poisoning which is going on for quite some time. The